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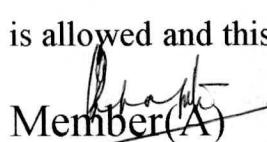
O.A. No. 418 of 2006

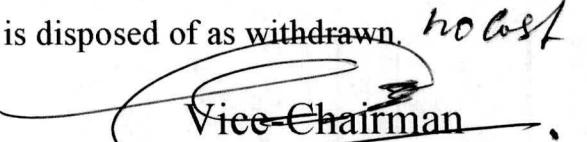
Order dated: 20.03.2008.

CORAM:

The Hon'ble Mr. K.V.Sachidanandan, Vice-Chairman
And
The Hon'ble Mr. C.R. Mohapatra, Member (Admn.)

When the matter came up for hearing, Mr. P.K.Padhi, Learned Counsel for the Applicant, in present~~e~~ of Mr. U.B.Mohapatra, Learned Senior Standing Counsel for the Respondents has submitted that the relief prayed for by the Applicant ~~is~~ has already been granted by the Respondents by appointing him as Postal Assistant in order dated 23.01.2008 and, therefore, he does not want to pursue this OA any more and has sought for permission to withdraw this OA. IN view of the submissions made above, the prayer for withdrawal is allowed and this OA is disposed of as withdrawn. *to last E*


Member(A)


Vice-Chairman